N O T I C E

As directed, kindly take notice that due to non-availability of Hon'ble the Chief Justice, the D.B.-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Partha Sarthy will not hold court today i.e. on 12th October, 2026. Cases listed before their Lordship's Board shall stand over for the day.

Urgent roster matters/cases listed before Hon'ble D.B.-I, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-III.

Patna High Court
Dated, 12th October, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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